

Shri Datar: That officer is carrying on his work and he might submit his report at a very early date.

श्री मदन प्रभाकर : दिल्ली म्यूनिसिपल कारपोरेशन और सरकार के जो अपने अपने अधिकार हैं उन को देखते हुए मैं जानना चाहता हूँ कि क्या सरकार को यह अधिकार है कि वह दिल्ली म्यूनिसिपल कारपोरेशन से किसी तरह की मदद की कोष के लिये कह सके?

Shri Datar: This officer was appointed with the concurrence of the Mayor herself.

Shri Shree Narayan Das: May I know the number of officials who have been asked to explain their conduct and their categories?

Shri Datar: I cannot give the details just now.

Shri Vajpayee: There was a report in the Press that the water supply of Delhi is likely to be threatened again because of some nulla changing its course. May I know if the hon. Minister will give an assurance that there will be no break-down in water supply, at least not before the next session of Parliament?

Shri Datar: Let not the hon. Member go from the officers to the alleged or feared break-down. Government are taking all proper steps in the matter.

Neyveli Thermal Power Station

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{ **Shrimati Ha Palchoudhuri:**
1947. { **Shri Thanulingam Nadar:**
 { **Shri Ram Krishan:**

Will the Minister of Steel, Mines and Fuel be pleased to lay a statement on the Table showing the broad details of the project report of the Thermal Power Plant proposed to be set up at Neyveli with Russian aid?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): The Thermal Power Station is designed for an installed capacity of 250 M.W and

will consist of five condensing turbines rated at 50 M.W. each and operating at steam conditions of 90 atmosphere absolute and 535 C. The project report has been drawn up by Messrs. Technoexport, Moscow, in close association with experts of the Government of India, from the Planning Cell of the Central Water and Power Commission (Power Wing). The specifications of the plant, machinery and equipment generally follow the norms and standards prevailing in the U.S.S.R., but have been modified, wherever necessary, so as to bring them into conformity with Indian standards and conditions. The Project Report has been broadly accepted by the Neyveli Lignite Corporation. Negotiations with the Soviet suppliers are now in progress with a view to drawing up contracts for the supply of working drawings and of plant, machinery and equipment based on those drawings.

Shrimati Ha Palchoudhuri: Considering that this involves an aid of 500 million roubles and that aid has to be utilized between 1957 and 1961 and it is already nearing 1959 what steps are being taken to expedite the schemes so that the aid may be fully utilized?

Shri Gajendra Prasad Sinha: The project report was received on 16th October, 1958. So, the matter is under consideration of the Government. I would like to add that the figure given by the hon. lady Member, namely, 500 million roubles, is not exclusively for this project.

Shrimati Ha Palchoudhuri: There are five other projects connected with this. May I know what has been done to take advantage of this aid of 500 million roubles by the other five connected projects also?

Shri Gajendra Prasad Sinha: I have already stated that the project report has been received only on 16th October 1958. An expert team went to Moscow to negotiate for the purchase of machinery required for this purpose. This shows that the maximum effort is

being made to expedite the matter and no other effort is necessary

Shri Sangath: May I know the approximate date when this thermal station will go into operation?

Shri Gajendra Prasad Sinha: There are five units. The first unit is expected to be commissioned by March 1961. The others will follow in March 1962.

Shri Jaipal Singh: May I know whether the aid is on deferred payment basis or barter basis? If it is on deferred payment basis, when will the entire loan be repaid?

The Minister of Mines and Oil (Shri K. D. Malaviya): The entire matter is being examined. As the final decision has not been taken by the Government regarding the project report and the form of repayment, it will not be in the public interest to disclose all the information.

Shri Jaipal Singh: I do not know how the public interest comes in. We are not asking for details.

Shri K. D. Malaviya: May I submit that the project report has not yet been formally accepted by the Government? As such, there are many details which are still to be finally accepted and formalised. Under these circumstances, it will not be proper for me just now to disclose all the information, which may be premature. Perhaps they may not be useful for the hon. Members.

Shri Jaipal Singh: Are we to understand, therefore, that Government do not yet know whether it is to be on deferred payment basis or barter basis? Even the fundamental is yet to be decided.

Mr. Speaker: The hon. Minister does not want to disclose it now.

Shri N. E. Munniamay: May I know whether the Neyveli Project is an integrated project for briquetting and carbonising plants in addition to the thermal plant?

Shri Gajendra Prasad Sinha: It is an integrated project. But then the question of priority comes in. The first priority will be to the thermal plant.

Shri Kamal Singh: Regarding this aid upto 1961, is the Government in a position to tell us whether they can make use of this aid within that date?

Shri Gajendra Prasad Sinha: We are making every effort to stick to the schedule.

Shri Tangamani: May I know how much of the Soviet aid is allotted to the thermal power station? May I also know whether the integrated plant consisting of four projects also will be completed by 1962?

Shri Gajendra Prasad Sinha: The approximate cost of this thermal plant will be near about Rs 24.44 crores.

Shrimati Renu Chakravarty: The project report has already been submitted in October. I just want to know by what time will this be finalised—prior to the report of the team that has gone to the Soviet Union or after their return?

Shri K. D. Malaviya: The project report has been examined here by the various expert bodies and it is likely that it will be accepted by the Government very soon. But I cannot make any other commitment just now.

Bharat Electronics (Private) Ltd.

*950. **Dr. Ram Subhag Singh:** Will the Minister of Defence be pleased to state

(a) whether the Bharat Electronics (Private) Limited, Bangalore, is working upto its full production capacity;

(b) if not, what is its present productive capacity, and

(c) what are the reasons for the non-utilization of its full productive capacity?

The Deputy Minister of Defence (Shri Rangharanani): (a) No, Sir